

CCA 56/00

OA No. 568/98

24/4/01

Hon. Mr. S.K. Nagri, J.M.
Hon. Mr. S. Biswas, AM

Sh. K.B. Srivastava, Petitioner
is present in person. Sh. K.P.
Singh for respondents.

Sh. Srivastava mentions
that Court's order has been
complied with & no grievance
remain in this regard. & therefore,
he does not press MA No. 1838/01
with the Prayers to recall the
order dt 20/3/01.

MA is dismissed accordingly
as not pressed.

SV
AM

SV
J.M.

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